

BL dt 24/02/2022

# **FORM A PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

## **FOR THE ATTENTION OF THE CREDITORS OF M/s. KERALA CHAMBER OF COMMERCE AND INDUSTRY**

### **RELEVANT PARTICULARS**

|    |                                                                                                                                       |                                                                                                                                                                                                                                                 |
|----|---------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1  | Name of corporate debtor                                                                                                              | M/s. Kerala Chamber of Commerce and Industry                                                                                                                                                                                                    |
| 2  | Date of incorporation of corporate debtor                                                                                             | 20 <sup>th</sup> November 1957                                                                                                                                                                                                                  |
| 3  | Authority under which corporate debtor is incorporated / registered                                                                   | RoC - Ernakulam, Kerala                                                                                                                                                                                                                         |
| 4  | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U91110KL1957NPL001763                                                                                                                                                                                                                           |
| 5  | Address of the registered office and principal place of Business of corporate debtor                                                  | Reg. office: XXXVII/801, Shanmugam Road, Kochi, Ernakulam, KL-682031.                                                                                                                                                                           |
| 6  | Insolvency commencement date in respect of corporate debtor                                                                           | 21-02-2022<br>(Order received on 22-02-2022)                                                                                                                                                                                                    |
| 7  | Estimated date of closure of insolvency resolution process                                                                            | 20-08-2022                                                                                                                                                                                                                                      |
| 8  | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Mr.K.Parameswaran Nair<br>(Reg.No.IBBI/PA-001/IP-P01773/2019-20/12702)                                                                                                                                                                          |
| 9  | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Mr.K.Parameswaran Nair<br>37/1736E, Kripasagram, K Murali Road, Kadavanthara, Kochi -682020,<br>Email- cakpnair@gmail.com                                                                                                                       |
| 10 | Address and e-mail to be used for correspondence with the interim resolution professional                                             | <b>CA. K.Parameswaran Nair</b><br>37/1736E, Kripasagram, K Murali Road, Kadavanthara, Kochi -682020,<br>Email - KCCICIRP@gmail.com,<br>Mob: 9567875348                                                                                          |
| 11 | Last date for submission of claims                                                                                                    | 08-03-2022                                                                                                                                                                                                                                      |
| 12 | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Allottees for office and commercial spaces                                                                                                                                                                                                      |
| 13 | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | <b>1.C.A Rajendran P R,</b><br>(Reg No.IBBI/PA-001/IP-P01748/2019-2020/12717)<br><b>2. CA Rajmohan R,</b><br>(Reg No. IBBI/PA-001/IP-P02331/2020- 2021/13517)<br><b>3. C.A Krishnaraj M,</b><br>(Reg No. IBBI/PA-001/IP-P02388/2021-2022/13668) |
| 14 | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at                                                  | <b>Weblink: <a href="https://ibbi.gov.in/downloadform.html">https://ibbi.gov.in/downloadform.html</a></b><br><b>Physical Address: as given in Sl.No.10</b>                                                                                      |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Kerala Chamber of Commerce and Industry., XXXVII/801 Shanmugam Road, Kochi, Ernakulam, KL-682031 on 21-02-2022. The creditors of Kerala Chamber of Commerce and Industry is hereby called upon to submit their claims with proof on or before 08-03-2022 to the interim resolution professional at the address mentioned against entry No. 10.A financial creditor belonging to a class as listed against item no.12 shall indicate his/her choice of authorized representatives from among the three Insolvency professionals listed against entry no.13 to act as authorized representative of the class (Allottees for office and commercial spaces) in Form CA.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties

Sd/- K.Parameswaran Nair (Interim Resolution Professional)  
Date : 22-02-2022 (Reg. No. IBBI/PA-001/IP-P01773/2019-20/12702)

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